

HIGH COURT OF SIKKIM
GANGTOK

No. 27 /Confdl/HCS

Date: 18.7.17

NOTIFICATION

In accordance with Notification No. 28/Home/2017 dated 17.07.2017, it is hereby notified that the High Court of Sikkim as well as the Subordinate Courts in the State of Sikkim shall remain closed on July 19, 2017 as a mark of respect to the memory of former Chief Minister of Sikkim.

The matter listed on the date will be notified on the mentioning by the advocates, before the concerned Bench.

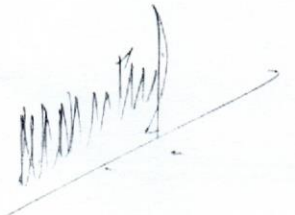
By Order,

Sd/-
(N.G. Sherpa)
REGISTRAR GENERAL

Memo No.: 3996-4064/HCS
Dated: 18.7.17
Copy to:-

1. The Secretary General, Supreme Court of India, New Delhi – 110 201.
2. The Registrar General, High Court of _____
3. The Secretary to the Government of India, Ministry of Home Affairs New Delhi.
4. The Secretary, Bar Council of India, New Delhi.
5. The Commissioner-cum-Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
6. The Principal Secretary to Hon'ble the Chief Minister of Sikkim, Government of Sikkim, Gangtok.
7. The Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
8. The Additional Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
9. The Chief Secretary, Government of Sikkim, Gangtok.
10. The Joint Registrar-cum- Sr. Judgment Writer to Hon'ble the Chief Justice, High Court of Sikkim for placing before his Lordship's kind information.
11. The Principal Private Secretary to Hon'ble Judge, High Court of Sikkim for placing before her Ladyship's kind information.

13. The District & Sessions Judge (West) at Gyalshing.
14. The District & Sessions Judge (North) at Mangan.
15. The District & Sessions Judge (East) at Gangtok.
16. The District & Sessions Judge (South) at Namchi.
17. The District & Sessions Judge (Spl. Div.-I)I/C at Gangtok.
18. The District & Sessions Judge (Spl. Div.-II)I/C at Gangtok.
19. The Legal Remembrancer-cum- Law Secretary, Government of Sikkim, Gangtok.
20. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
21. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
22. The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
23. The Civil Judge-cum- Judicial Magistrate (South)I/C at Namchi.
24. The Chief Judicial Magistrate-cum- Civil Judge (East)I/C at Gangtok.
25. The Civil Judge-cum- Judicial Magistrate (North) I/C at Mangan.
26. The Civil Judge-cum- Judicial Magistrate (West)I/C at Gyalshing.
27. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
28. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division, North Sikkim.
29. The Civil Judge-cum- Judicial Magistrate, Soreng Sub-Division, West Sikkim.
30. The District Magistrate (East) at Gangtok.
31. The District Magistrate (West) at Gyalshing.
32. The District Magistrate (North) at Mangan.
33. The District Magistrate (South) at Namchi.
34. The Special Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
35. The General Secretary, Bar Association of Sikkim, Gangtok.
36. The General Secretary, High Court Bar Association, Gangtok.
37. The General Secretary, Namchi Bar Association, South Sikkim, Namchi.
38. The Special Secretary, Home Department, Government of Sikkim for publication in Government Gazette.
39. All Section In-charge, High Court of Sikkim, Gangtok.
- ✓ 40. The Computer Cell, High Court of Sikkim, Gangtok.
- ✓ 41. Notice Board,
- ✓ 42. Guard file &
- ✓ 43. File.



REGISTRAR